

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

**Appeal No. 77 of 2013 &
I.A. Nos. 124 & 125 of 2013**

Tata Power Delhi Distribution Ltd. ... Appellant (s)

Versus

NTPC Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Anushree
Mr. Pradeep Misra &
Mr. Suraj Singh for R.15
Mr. S. Vallinayagam for R-7

**Appeal No. 259 of 2012 &
I.A. Nos. 415 of 2012 & 98 of 2013**

Punjab State Power Corporation Ltd. ... Appellant (s)

Versus

NTPC & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra &
Mr. Suraj Singh

Counsel for the Respondent(s): Mr. M.G. Ramachandran &
Mr. S. Vallinayagam
Mr. Anand K. Ganesan

**Appeal No. 55 of 2013 &
I.A. No.84 of 2013**

BSES Yamuna Power Ltd. ... Appellant (s)

Versus

C.E.R.C. & Ors. ... Respondent(s)

Counsel for the Appellant(s) :
Counsel for the Respondent(s) : **Mr. M.G. Ramachandran**
Ms. Anushree
Mr. Pradeep Misra
& Mr. Suraj Singh for R.3

Appeal No. 194 of 2013 &
I.A. Nos. 268 & 269 of 2013

BSES Yamuna Power Ltd. ... Appellant (s)

Versus

C.E.R.C & Ors. ... Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : **Mr. M.G. Ramachandran**
Ms. Anushree
Mr. Pradeep Misra for R.9
Mr. S. Vallinayagam
for TANGEDCO

ORDER

There is no sitting of the Bench today.

As agreed by learned counsel for the parties, the matter is posted for further hearing on **13th May, 2014.**

Court Master